

HIGH COURT OF MANIPUR
AT IMPHAL

O R D E R

Imphal, the 2nd April, 2025

No. HCMEST/12/2025-ESTT-II/ In the interest of better administration of District Courts, the High Court of Manipur is pleased to assign the charge of the Courts and offices of **Civil Judge Junior Division, Imphal West – I to Civil Judge Junior Division, Imphal East and Judicial Magistrate First Class, Imphal West – I to Judicial Magistrate First Class, Imphal West - II** in addition to their normal duties, with immediate effect until further orders.

This supersedes all previous orders issued in this regard.

By Order etc.

Sd/-

(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCMEST/12/2025-ESTT-II/6469-84

Imphal, the 2nd April, 2025

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Accountant General (A&E), Manipur, Imphal.
5. The Commissioner (Law), Government of Manipur.
6. All the District & Sessions Judges, Manipur/ Presiding Officer, MACT/Revenue/Co-operative Tribunal, Manipur.
7. All the Judges, Special Courts/ Family Courts, Manipur.
8. The Member Secretary, MASLSA.
9. All the Addl. District & Sessions Judges, Manipur.
10. All the Registrars, High Court of Manipur.
11. All the CJM/CJSDs, Manipur.
12. The Joint Registrar (Judicial), High Court of Manipur.
13. All the AO/CJJD/JMFCs, Manipur.
14. The System Analyst, High Court of Manipur.
- for uploading on the website.
15. The Superintendent (Estt - II), High Court of Manipur.
16. The Guard File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR